

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 9 OF 2019 &
IA NOS. 1667, 1668 OF 2018 & IA NOS. 364, 548 & 1013 OF 2019**

Dated : 12th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s. Aavanti Solar Energy Private LimitedAppellant(s)
Versus
Gulbarga Electricity Supply Company Limited & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu A. Patil, Sr. Adv.
Mr. Hemant Singh
Mr. Shubhranshu Padhi
Mr. Ashish Yadav
Mr. Tushar Srivastava
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-1 & R-2

ORDER

The Appellant is permitted to file amended memo of appeal within ten days.

List the matter on **23.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**
mk/mkj

**(Justice Manjula Chellur)
Chairperson**